

wagon is not cleared in seven days, the goods will be auctioned and those goods will be supplied to the local consumers.

SHRI S. C. SAMANTA: The statement says—"After the declaration of emergency, a special claims prevention drive has been initiated and intensified on the Indian Railways. High level claims Prevention Meetings have been held from July 1975 onwards". I would like to know whether the rules are sufficient to deal with the responsibility of the staff?

SHRI MOHD. SHAFI QURESHI: Certain deficiencies were located in the rules itself. The rules have been modified and the whole Act has been modified as such. We are quite aware of the situation as it exists to-day. Accordingly the rules are being modified.

श्री राजावतार शास्त्री : अध्यक्ष जी, क्या यह बात सच है कि जिन व्यापारियों का सामान या तो चोरी हो जाता है या खो जाता है उन्हें समय पर मुआवजे की रकम नहीं चुकायी जाती है ? और क्या इस मिसलिले में पटना सिटी जो एक बहुत बड़ा व्यापारिक केन्द्र है वहाँ के व्यापारियों के हक में 1 करोड़ 80 लाख रुपये का दावा साबित हो चुका है फिर भी उन्हें मुआवजे के पैसे की प्रदायगी नहीं की गई है ? अगर हाँ, तो विलम्ब के क्या कारण हैं ?

श्री मुहम्मद शफी कुरेशी : हर क्लेम की जांच पड़ताल होती है। यह नहीं है कि कोई व्यापारी कह दे कि उस का इतने का नुकसान हुआ है और उस के कहने पर ही हम मुआवजा दे दें। अगर साबित हो जाये कि उस का क्लेम बनता है तो तुरन्त दिया जाता है।

Targets for Manufacturing of Doxycycline by the end of Fifth Five Year Plan

*757, **SHRI K. S. CHAVDA:** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether targets for Doxycycline to be achieved by the end of Fifth Five Year Plan have been fixed by Government; and

(b) if so, which were the departments responsible for fixing the target and whether views of industry were invited before fixing the target?

THE DEPUTY MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI C. P. MAJHI):

(a) and (b). Doxycycline is a semi-synthetic drug based on oxy-tetracycline as its raw material. The Task Force of the Planning Commission for Drugs and Pharmaceuticals has assessed the demand for various tetracyclines by 1978-79 as follows:—

S. No.	Item	Target of requirements 1978-79 in tonne
1.	Tetracycline Hcl. includes Chlorotetracycline & Dimethyl-Chlorotetracycline	200
2.	Oxytetracycline	8
3.	Dimethyl-Chlorotetracycline	23

No separate assessment of requirements of doxycycline however was made.

SHRI K. S. CHAVDA: How many companies have been granted approval for the manufacture of doxycycline? How many proposals have been rejected? What are the reasons for rejection? What are the details of the pending proposals? I also want

to know whether Government propose to reserve this doxycycline for the national sector.

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): As far as doxycycline is concerned we had actually 4 proposals pending before us. 5 tonne capacity licence has been given to IDPL based on Italian technology. 2½ tonne capacity licence was given to M/s Ranbaxy. We have recently received application that 2-1½ tonne is not a proposition which would be able to give them a financial basis for this. So they have sent in an application of expansion of capacity from 2-1½ tonne to 5 tonne capacity. The third application was from Pfizer for manufacture of 5 tonne and that is still pending decision. The fourth application was from M/s. Sarabhai. Their technical knowhow fee was very high and so that has been rejected.

SHRI K. S. CHAVDA: May I know whether it is a fact that inter-departmental committee has always been revising the targets of the drugs and they are interested only in multinational corporations. May I know what steps Government propose to take to end this unhealthy practice for the healthy growth of the national sector.

SHRI P. C. SETHI: Please repeat the question.

SHRI K. S. CHAVDA: May I know whether it is a fact that inter-departmental committees have always revised the targets for the drugs and they are only interested in multinational corporations? I am talking about targets for production of drugs. What steps Government intend to take to end this unhealthy practice for the healthy growth of the national sector?

SHRI P. C. SETHI: It would be a very unhealthy practice if you keep things stagnant. As far as the task force is concerned they look into the aspects of consumption and capacity

of production. Task force gives us plan-wise requirements of drugs which we are manufacturing or importing. In the case of doxycycline the task force has not gone into it because at that point of time when they submitted the report doxycycline was not in the market. As the hon. Members know doxycycline is a semi-synthetic drug based on oxy-tetracycline as its raw material. In the main body of the answer we have given the reply that the target of requirements by 1978-79 of oxytetracycline would be 88 tonnes. I am sorry I will have to take a little more time. Now, doxycycline is an improved technology. Where you have to consume say, for example, 1 to 3 grammes of oxy-cycline daily, as compared to that, your doxycycline consumption is 0.2 gramme on the first day plus 0.1 gramme on the next 2 to 4 days. This is due to technological improvement in these medicines. As I said the task force had not examined it then because this thing came later.

Import of Penultimate intermediates by Foreign Drug Firms

*758. **SHRI NANUBHAI N. PATEL:** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether some foreign drug firms have been importing only penultimate intermediates in one name or the other, which are not otherwise permissible for them;

(b) whether this fact having come to the notice of Government no action was being taken against the firms; and

(c) whether Government propose to announce a time-bound course of action to curb the tendency of violation of rules?

THE DEPUTY MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI C. P. MAJHI): (a) to (c). Import of Penultimate/intermediate chemicals to all the firms including foreign drug firms are